

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2nd & 3rd Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9, CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 08.04.2025

NOTICE

Please take notice that the following matters listed in the Court – IV on 09.04.2025 will not be taken up. The next dates of hearing will be notified later.

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 1135 of 2022 & I.A. No. 3401, 3402, 3362 of 2022	Sanjay Kumar Bansal Vs. Soni Realtors Pvt. Ltd. & Ors.	Sumita Ray D.N. Ray Dilip Kumar Nayak Disha Ray	Sumesh Dhawan Vatsala Kak Chirag Bhati Rakesh K. Bajaj Mayank Kumar Shaurya Shyam
	(With Defects)	With		
2.	Comp. App. (AT) (Ins) No. 1136 of 2022 & I.A. No. 3407, 3408 of 2022	Sanjay Kumar Bansal Vs. Shri Manoj Kulshreshta & Ors.	Sumita Ray D.N. Ray Dilip Kumar Nayak Disha Ray	Sumesh Dhawan Vatsala Kak Chirag Bhati Kabir Harpalani-R2 Dheeraj Gupta
	(With Defects)	With		
3.	Comp. App. (AT) (Ins) No. 270 of 2023 & I.A. No. 950, 951, 4269 of 2023	Manan Chopra Vs. Soni Realtors Pvt. Ltd.	Rahul Kumar	Sumesh Dhawan Raghav Dembla Shaurya Shyam
4.	Comp. App. (AT) (Ins) No. 1556 of 2023 & I.A. No. 5593, 5594 of 2023 & 2945 of 2024	Methodex Systems Pvt. Ltd. Vs. Stalco Consultancy and Systems Pvt. Ltd. & Anr.	Risha Mittal	Krishnan Venugopal Kunal Kaul Avni Sharma

			The state of the s	Website: <u>www.nclat.nic.in</u>
5.	Comp. App. (AT) (Ins) No. 1654 & 1655 of 2023 & I.A. No. 5899, 5963, 5964, 5967, 5968, 5969, 5970 of 2023 & 3940 of 2024 (With Defects)	Vs. Praveen Bansal Resolution Professional & Anr.	Manish Paliwal	Areez Gazda Vinayak Bhandari
6.	Comp. App. (AT) (Ins) No. 260 of 2024 & I.A. No. 863, 864 of 2024	Gopalan Ramakrishnan Vs. Reliance Tech Services Ltd. & Ors.	Bhargavi Kannan	Agam H. Maloo Asha M Ghoshal-R3 Ayush J Rajani-R1
7.	Comp. App. (AT) (Ins) No. 557 of 2024 & I.A. No. 1972, 1973, 1974, 8142 of 2024	Sulekh Jain Vs. Ashish Kumar & Ors. With	Mohit Chaudhary	Pulkit Deora Vaishnavi Varshney
8.	Comp. App. (AT) (Ins) No. 584 of 2024 & I.A. No. 2073, 2074 of 2024	Nishant Joshi Vs. Ashish Kumar & Ors.	Krishnamohan Menon	Pulkit Deora Vaishnavi Varshney
9.	Comp. App. (AT) (Ins) No. 590 of 2024 & I.A. No. 2088, 2089, 2090 of 2024 (With Defects)	Sunil Kumar & Ors. Vs. Ashish Kumar & Ors. With	Saurabh Jain	Pulkit Deora Vaishnavi Varshney
10.	Comp. App. (AT) (Ins) No. 591 of 2024 & I.A. No. 2093, 2094, 2095 of 2024 (With Defects)	Ashish Shukla & Ors. Vs. Ashish Kumar & Ors.	Saurabh Jain	Pulkit Deora Vaishnavi Varshney
11.	Comp. App. (AT) (Ins) No. 1211 of 2024 & I.A. No. 4340, 4341 of 2024	Rupa Pankaj Shah Vs. Bank of Maharashtra & Ors.	Masoom K. Shah	Ritwik Parikh- R1

				Website: www.nclat.nic.in
12.	Comp. App. (AT) (Ins) No. 1212 of 2024 & I.A. No. 4342, 4343 of 2024	Pankaj Chandulal Shah Vs. Bank of Maharashtra & Ors.	Masoom K. Shah	Ritwik Parikh- R1
		With		
13.	Comp. App. (AT) (Ins) No. 1213 of 2024 & I.A. No. 4344, 4345 of 2024	Mrs. Bhanumati Chandulal Shah Vs. Bank of Maharashtra	Masoom K. Shah	Ritwik Parikh- R1
		With		
14.	Comp. App. (AT) (Ins) No. 1239 of 2024 & I.A. No. 4449 of 2024	Mahesh Amarsinh Vara Vs. Canara Bank and Anr.	Ashish K. Singh	
		With		
15.	Comp. App. (AT) (Ins) No. 1390 of 2024 & I.A. No. 5049, 5052, 5054 of 2024	Kalpana Vara Vs. Canara Bank & Anr.	Palak Tyagi	
16.	Comp. App. (AT) (Ins) No. 1292 of 2024 & I.A. No. 4648, 4649, 4650 of 2024 & 443 of 2025	Mack Star Marketing Pvt. Ltd. Vs. Oriflame India Pvt. Ltd.	Sulabh Rewari	Mahesh B. Chhibber
17.	Comp. App. (AT) (Ins) No. 1534 of 2024 & I.A. No. 5559, 5560 of 2024	HDFC Bank Ltd. Vs. Livein Aqua Solutions Pvt. Ltd.	Vaishali Kakra	Pallavi Pratap
18.	Comp. App. (AT) (Ins) No. 1729 of 2024 & I.A. No. 6324 of 2024	Oswal Minerals Ltd. Vs. Ark Engineering Pvt. Ltd.	Charu Sachdev	Sourav

				Website: <u>www.nclat.nic.in</u>
19.	Comp. App. (AT) (Ins) No. 1757 of 2024 & I.A. No. 6409 of 2024	Trinity Auto Components Ltd Vs. Axis Bank Ltd.	Henna George	Ranjeev Carvalho Sanidhya Kumar Rajvi Shah
20.	Comp. App. (AT) (Ins) No. 1776 & 1777 of 2024	My Palace Mutually Aided Cooperative Housing Society Ltd. & Anr. Vs. Abhay Narayan Manudhane & Ors.	Kumar Anurag Singh	Meghna Rao- R1 Alok Dhir- R3
21.	Comp. App. (AT) (Ins) No. 1799 of 2024 & I.A. No. 6569 of 2024	Minita D Raja Vs. The Cosmos Co-Op Bank Ltd.	Aakanksha Nehra	Mohammed Zain Khan Danish Ansari
22.	Comp. App. (AT) (Ins) No. 1860 of 2024 & I.A. No. 6837, 6838, 6839 of 2024	IDBI Trusteeship Services Ltd. Vs. Unitech Machines Ltd. Through Its Resolution Professional, Vivek Raheja & Ors.	Atul Sharma	Abhishek Anand Karan Kohli- R1
23.	Comp. App. (AT) (Ins) No. 1932 of 2024 & I.A. No. 7155, 7156 of 2024 (With Defects)	Dilipkumar Garodia Vs. Aditya Birla Housing Finance Ltd.	Arpit R. Singhvi	Palash Singhai Harshal Sareen
24.	Comp. App. (AT) (Ins) No. 1933 of 2024 & I.A. No. 7157, 7158 of 2024 (With Defects)	With Mrs. Anjudevi Dilipkumar Garodia Vs. Aditya Birla Housing Finance Ltd.	Arpit R. Singhvi	Palash Singhai Harshal Sareen

				Website: www.nclat.nic.in
25.	Comp. App. (AT) (Ins) No. 1984 of 2024	State Tax Officer, Unit-92, Rajkot Vs. Keyur J. Shah, Liquidator of Gangotri Glazed Tiles Pvt. Ltd. & Ors.	Ritu R. Guru	Shilpi Chowdhary NoopurR-1,3 Karan Valecha-R4
26.	Comp. App. (AT) (Ins) No. 2111 of 2024	IDBI Trusteeship Services Ltd. Vs. Unitech Machines Ltd. Through its RP, Vivek Raheja & Ors.	Atul Sharma	Brijesh Kr Tamber Vinay Singh Bist Prateek Kushwaha Arani Mukherjee Sahas Bhasin-R2 Anushree Kulkarni-R3
27.	Comp. App. (AT) (Ins) No. 2264 of 2024	Renu Lalit Agarwal Suspended Director of as Infracon Pvt. Ltd. Vs. Small Industries Development Bank of India & Anr.	Sharvil P. Majmudar	Amit Dayal-R1
28.	Competition App. (AT) No. 07 of 2021 & I.A. No. 5750 of 2024	Indian Laminate Manufacturers Association Vs. Competition Commission of India & Ors.	M M Sharma	Swaroop George-R4 Nidhi Raj Bindra-R8 Rahul Gajera-R13 J.C. Patel-R16 & R18 Ramesh Kr. Chowdhary-

By order of Hon'ble Chairperson -Sd/-Registrar